

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No. 758 of 2016

Govind Sao ... Appellant
Versus
The State of Jharkhand ... Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MRS. JUSTICE ANANDA SEN

For the Appellant : Mr. Arwind Kumar, Advocate
For the State : Mr. Navin Kumar Singh, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A No.1754 of 2020

13/ 24.06.2020. At the request of learned counsel for the appellant, let this matter be adjourned to be listed when the same is mentioned by learned counsel for the appellant.

(H. C. Mishra, J.)

(Ananda Sen, J.)

BS/-